

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.214 - **C.P.(IB)/37(AHM)2022**

With

ITEM No.215 - Inv.P/8(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Intec Capital Ltd

.....Applicant

V/s

Ghanshyam J Patel

.....Respondent

Order delivered on: 01/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhruv Parwal, Adv.

For the IRP/RP : Ms. Shivani Jaiswal

For the Canara Bank : Mr. K S Sunil Kumar, Adv.

For the PG : Mr. Sandeep Bhat, Adv.

ORDER

C.P.(IB)/37(AHM)2022 & Inv.P/8(AHM)2022

Resolution Professional is directed to serve copy of report upon personal guarantor who is directed to file reply within two-weeks.

List for further consideration on 19.04.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)